

DIVISION BENCH  
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/153(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	EVERGREEN CONSTRUCTION (DURGAPUR) PVT LTD VS GPT CASTINGS LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Rudrajit Sarkar, Adv.	] For the Corporate Debtor
Ms. Arundhati Barman, Adv.	]
Mr. Debangshu Dinda, Adv.	]
Mr. Vinay Kumar Jain, Adv.	] For Operational Creditor
Ms. Pallavi Tikariha, Adv.	]
Ms. Mohana Sharda, Adv.	]

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply affidavit has been filed.
3. Pleadings are complete.
4. Post this matter for further arguments on **15/05/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**